NO

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties	
No.				M/s. / Mr.	
IA 104/17, IA	-	For orders	241	Metmin Investments Holdings Ltd. Vs Rinac	
189/17 in CP				India Ltd.	
No.74/17					

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Udayarkar.R Avinash.B SIDDHARTH SUMAN	Pa titioner - Rlepandent	Adalask

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 189/17 is listed today. Objections are filed to the Memo. Heard both sides. I.A 189/17 is posted for orders on 22/02/2018.

Member (T)

Member (J)